

**SUPREME COURT OF INDIA**

Siddarth Saini

Vs.

State of Haryana

(Dr.A.S.Anand , C.J., N.Santosh Hedge and Shivaraj V.Patil JJ.)

21.09.2000

**ORDER**

The Text below is only a summarized version of the order pronounced

Appellant sought admission for seat reserved for OBC category. Father of appellant included in creamy layer. High Court held that appellant not entitled as his father came in creamy layer. As per State Government gross salary received by father is irrelevant for benefit to OBC seat. Order of High Court unsustainable.